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**CENTRAL ADMINISTRATIVE TRIBUNAL  
CUTTACK BENCH, CUTTACK**

**O.A.NO.23 OF 2013**  
Cuttack this the 21st day of January, 2013

**CORAM**

**HON'BLE SHRI R.C.MISRA, MEMBER(A)**

Sri Amiya Kumar Mohanty,  
aged about 47 years,  
S/o. late Baishnab Charan Mohanty,  
Vill-Nagapur, PO-Kolar,  
PS/Via-Tritol,  
Dist-Jagatsinghpur – now residing at Sagadia Sahi (Ranihat) Po-Cuttack  
GPO, Dist-Cuttack-753 001 now working as Sorting Assistant, RMS N  
Division, Cuttack

...Applicant

(By Advocates:Mr.P.K.Padhi)

**-VERSUS-**

Union of India represented through

1. The Secretary cum Director General of Posts  
Dak Bhawan, Sansad Marg  
New Delhi-110 116
2. Chief Post Master General, Oridha Circle  
At/PO-Bhubaneswar, Dist-Khurda-751 001
3. Sr.Superintednet of R.M.S. 'N" Division, PO-Cuttack GPO, Cuttack-753001

...Respondents

(By Advocates:Mr.J.K.Khandayatray,ASC)

**ORDER (Oral)**

**MR.R.C.MISRA, MEMBER(A):**

Heard Shri P.K.Padhi, learned counsel for the applicant and Shri J.K.Khandayatray, learned ASC appearing on behalf of the Respondents.

2. It reveals from the record that the representations dated 28.11.2011, 7.2.2012 and 28.3.2012(Annexure-17) series made by

the applicant to the Chief Post Master General, Orissa Circle, Bhubaneswar are pending before him. In this view of the matter, I direct the Chief Post Master General, Orissa (Res.No.2) to consider and dispose of the above said representations with a reasoned and speaking order within a period of 60 days from the date by suitably informing the applicant.

3. Accordingly, the O.A. is disposed of. No costs.
4. Send a copy of this order along with paper book to Respondent No.2 at the cost of the applicant and free copies of this order be made over to the learned counsel for both sides.

  
(R.C.MISRA)  
MEMBER(A)

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